

9. Mr. D H. Pai Panandiker, ,,
Secretary-General,
Federation of Indian Chambers
of Commerce & Industry.
NEW DELHI—110001.

10. Mrs. Promila Madan, ,,
Jr Asstt. Secretary,
Federation of Indian Chambers
of Commerce and Industry,
NEW DELHI—110001.

OBSERVERS

11. Mr. Ajay Bhargava, ,,
Export Manager, Bajaj Auto Ltd.
POONA—411035.

12. Mr. Padmakar B. Prabhu, ,,
Technical Director, Lakshmi
Machine Works Ltd.
COIMBATORE --641020

13. Mr. R. N. Jaisinha, ,,
Lakshmi Machine Works Ltd
COIMBATOR—461020

Loss to STC New Delhi due to Fire

904. SHRI CHINTAMANI JENA :
SHRI NIHAL SINGH : Will the
Minister of COMMERCE be pleased to
state :

(a) the details of loss suffered due to
the devastating fire which broke out in
STC Offices in New Delhi ;

(b) whether any enquiry has been
conducted to know the causes of fire ; and

(c) if so, the details thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF COMMERCE AND IN
THE DEPARTMENT OF SUPPLY (SHRI
NIHAR RANJAN LASKAR) : (a) The
total damage caused in the fire, which broke
out in Chandralok Building of STC on
1-6-84, works out to Rs. 30.40 lakhs approx.
This includes the loss of partitions, panel-
ling, office equipment like chairs, tables,
typewriters, almirahs, air conditioners etc.

STC has preferred provisional claim with
the Insurance Company.

(b) and (c) The CID of Delhi Police is
conducting an enquiry into the causes of
the fire. Their report is awaited.

Acquisition of Frigates by Pakistan Navy

905. SHRI SURAJ BHAN : Will the
Minister of DEFENCE be pleased to state :

(a) whether his attention has been
drawn to a press report stating that within
this year Pakistan Navy is to acquire two
frigates, a destroyer and several mine-
sweepers—all fitted with latest gadgets—from
European shipyards ; and

(b) the possible impact on India's
defence ?

THE MINISTER OF DEFENCE (SHRI
R. VENKATARAMAN) : (a) Yes, Sir.

(b) Government closely observe all
developments in the neighbour-hood and
take appropriate action to meet such
developments.

Standard of Cleanliness in Various Tourist Lodges/Hotels/Forest Lodges and Youth-Hostels

906. SHRI SURAJ BHAN : Will the
Minister of TOURISM AND CIVIL
AVIATION be pleased to state :

The comments of the Planning Commis-
sion about the quality of service and
standards of cleanliness in various tourist/
lodges/hotels/forest lodges and youth
hostels ?

THE MINISTER OF STATE OF THE
MINISTRY OF TOURISM AND CIVIL
AVIATION (SHRI KHURSHEED ALAM
KHAN) : The Comments of the Planning
Commission as reproduced from the minutes
of the meeting held on 29th March 1984
are as follows :

“As regards tourist lodges/hotels, forest
lodges and youth hostels, the quality of
service and standard of cleanliness was not